

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1721 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

KESHAV KUMAR GUPTA

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail and office report)

Date: 11/04/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Mohd.Irshad Hanif,Adv.

For Respondent(s)

Mr Suraj Singh, Adv.
Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Additional documents may be filed before 6.7.2012.

(S.G.SHAH)
REGISTRAR

hj